

# Telecom Disputes Settlement & Appellate Tribunal Government of India


No.1/Judicial/Misc/TDSAT/2012

Dated: 21<sup>st</sup> April, 2016


## NOTICE

In terms of Department of Telecom letter No.1-18/2015-LFP dated 18<sup>th</sup> April 2016, it is for general information that Petitions pertaining to Licensing Finance Policy/Assessment of the Department of Telecom may be served by the concerned advocate/party upon the following standing counsel before filing the same in the Registry of TDSAT:-

1. Sh. Apporva Kurup, Advocate (Mobile No.8800332253)
2. Sh. Dhruv Tamta, Advocate (Mobile No.9899989917)

  
(D.P. Chamoli)  
Desk Officer

To

1. Notice Board.
2. TDSAT Website 
3. PPS to Hon'ble Chairperson
4. PA to Hon'ble Member
5. Court Master 